

SPECIAL BENCH
COURT - I

O-235

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/175(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS TIRUBALAJI RISING REAL ESTATE PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physically)

For Official Liquidator

Mr. Tanushree Das Gupta, Adv.

Mr. Amit Choudhury, Adv.

Mr. Sudipta Bera, Adv.

ORDER

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for Official Liquidator seeks three days time to file periodical report. Time is allowed.
3. Post this matter before regular Bench on **11.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**